

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).996/2006

(From the judgement and order dated 20/01/2005 in CRLOP No. 31422/2004 & CRLOP No. 36254/2004 of The HIGH COURT OF MADRAS)

STATE, CBI

Petitioner(s)

VERSUS

SASHI BALASUBRAMNIAN & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing c/c of the impugned Judgment

Date: 25/09/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr.B.Datta, ASG

Mrs.Swarupa Reddy, Adv.

Mr. P. Parmeswaran,Adv.

For Respondent(s)

Dr. Manish Singhvi, Adv.

For Mr. P.V. Yogeswaran, Adv.

Mr. T.Raja,Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 28.9.2006.

(Meenu Sethi)
Lata Bhardwaj)

(Pushap

Court Master

Court M

aster